

BUSINESS ADVISORY COMMITTEE
(Sixteenth Lok Sabha)

THIRTIETH REPORT

(Presented on **03.05.2016**)

The Business Advisory Committee held a sitting on Tuesday, the 3rd May, 2016.

2. The Committee recommend allocation of time to the following items of business as shown against each:-

- | | | |
|---|---|----------------------------------|
| 1. Resolution seeking approval of the Proclamation issued by the President on 27th March, 2016 under Article 356 of the Constitution in relation to the State of Uttarakhand. | } | 4 Hrs. |
| 2. The Uttarakhand (Vote on Account) Bill, 2016 - to replace an ordinance.

<i>(Consideration and passing)</i> | | May be discussed together |
| 3. The Insolvency and Bankruptcy Code, 2015, as reported by the Joint Committee.

<i>(Consideration and passing)</i> | } | 3 Hrs. |
| 4. The Child Labour (Prohibition and Regulation) Amendment Bill, 2012, <i>after it is passed by Rajya Sabha.</i>

<i>(Consideration and passing)</i> | } | 2 Hrs. |

NEW DELHI;
3rd May, 2016
Vaisakha 13, 1937 (Saka)

Smt. Sumitra Mahajan
Chairperson,
Business Advisory Committee.